NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: BPL TELECOM PVT LTD

UNDER SECTION

: 66

: CP/82/2017

S.No. Name (in Capital) S.No. Name (in Capital) Represented by Signature

SRUNIVAJAN M.D Comed for Applicant Sou

ORDER

Counsel for petitioner present and submitted his arguments in part. For continuation, time extended at request. Put up on 17.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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